

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 9/TT/2021

Coram:

**Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member**

Date of order: 04.08.2022

In the matter of:

Corrigendum to order dated 11.6.2022 in Petition No. 9/TT/2021.

In the matter of:

Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and determination of transmission tariff for the 2019-24 period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for transmission assets under "Transmission System for Solar Power Park at Bhadla" in the Northern Region.

And in the matter of:

Power Grid Corporation of India Ltd.
SAUDAMINI, Plot No-2,
Sector-29, Gurgaon-122 001 (Haryana).

.....Petitioner

Vs

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited,
Vidyut Bhawan, Vidyut Marg,
Jaipur-302005 (Rajasthan)
2. Ajmer Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor),
Ajmer Road, Heerapura, Jaipur (Rajasthan)
3. Jaipur Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor),
Ajmer Road, Heerapura, Jaipur (Rajasthan)



4. Jodhpur Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor),
Ajmer Road, Heerapura, Jaipur (Rajasthan)
5. Himachal Pradesh State Electricity Board,
Vidyut Bhawan, Kumar House Complex Building II,
Shimla-171004 (Himachal Pradesh)
6. Punjab State Electricity Board,
Thermal Shed Tia,
Near 22 Phatak,
Patiala-147001 (Punjab)
7. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-6,
Panchkula-134109 (Haryana)
8. Power Development Department,
Government of Jammu & Kashmir,
Mini Secretariat, Jammu
9. Uttar Pradesh Power Corporation Ltd.,
(Formerly Uttar Pradesh State Electricity Board),
Shakti Bhawan, 14, Ashok Marg,
Lucknow-226001 (Uttar Pradesh)
10. Delhi Transco Ltd.,
Shakti Sadan, Kotla Road,
New Delhi-110002
11. BSES Yamuna Power Ltd.,
B-Block, Shakti Kiran, Bldg. (Near Karkadooma Courte),
Karkadooma 2nd Floor,
New Delhi-110092
12. BSES Rajdhani Power Ltd,
BSES Bhawan, Nehru Place,
New Delhi-110019
13. Tata Power Delhi Distribution Limited (TPDDL),
NDPL house, Hudson Lines Kingsway Camp
Delhi-110009
14. Chandigarh Administration,
Sector-9, Chandigarh



15. Uttarakhand Power Corporation Ltd.,
Urja Bhawan,
Kanwali Road, Dehradun (Uttarakhand)
 16. North Central Railway,
Allahabad (Uttar Pradesh)
 17. New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110002
 18. Surya Urja Pvt. Ltd.
701-703, 7th Floor, Kailash Tower,
Near APEX Mall, Lalkothi, Tonk Road,
Jaipur-302015, Rajasthan
 19. Adani Renewable Pvt. Ltd.
Achalraj, Opp. Mayor Bungalow, Law Garden,
Ahmedabad, Gujarat-380006
 20. Essel Saurya Urja Company of Rajasthan Limited
Office No. F2, 1st Floor, "Jagdamba Tower"
Amarapali Circle, Vaishali Nagar,
Jaipur, Rajasthan-302001
 21. Fatehgarh Bhadla Transmission Co. Ltd.
3A, Sambhav House, Judges Bungalow Road,
Bokadev, Ahmedabad-380015
- ...Respondent(s)**

CORRIGENDUM

It is observed that certain inadvertent clerical errors have crept into in order dated 11.6.2022 in Petition No. 9/TT/2021. These clerical errors are being corrected in terms of the Regulation 111 read with Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999, which are as follows:

- a. The date "14.2.2019" in paragraphs 99, 100, 101, 102 and 103 of the order dated 11.6.2022 in Petition No. 9/TT/2021 shall be read as "14.2.2020".



b) In paragraph 107 of the order dated 11.6.2022 in Petition No. 9/TT/2021, the deemed COD of Fatehgarh Pooling Station-Bhadla D/C line (initially to be operated at 400 kV) inadvertently written as “30.7.2021” shall be read as “31.7.2021”.

2. Except for the above, all other terms contained in the order dated 11.6.2022 in Petition No. 9/TT/2021 shall remain unaltered.

sd/-
(P. K. Singh)
Member

sd/-
(Arun Goyal)
Member

sd/-
(I. S. Jha)
Member

